

**National Register of Records**

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\*583. { Shri S. C. Samanta:  
      { Shri Subodh Hansda:

Will the Minister of Education be pleased to state:

(a) whether the programme for the publication of extracts from Government of India records has been completed in pursuance of the recommendation of the twenty-sixth meeting of the Research and Publication Committee;

(b) if not, when it will be completed; and

(c) to whom this work has been entrusted?

**The Minister of Education (Dr. K. L. Shrimall):** (a) to (c). The question of the completion of the programme will arise only after the programme is endorsed by the Research and Publication Committee at its next meeting to be held in February, 1960 and accepted by the Government. I should like to explain it further. There seems to be some confusion with regard to this National Register of Records, which is the title of this question. The question itself relates to something else. But I should like to inform the House that the Government have already undertaken the work of preparing the national register of records. We are compiling the register of records of historical documents which may be found either in official or private repositories in the country. We have requested the State Governments to prepare that register. We have already given some grants to the State Governments and I hope that the work will now start. Of course, by the very nature of its work, it is likely to take a very long time. I thought I should supplement my answer, because there seems to be some confusion between the question itself and the title of the question.

**Shri S. C. Samanta:** May I know whether the compilation work that

has been taken in hand will relate to records in private custody only?

**Dr. K. L. Shrimall:** No. I have already stated that both official and private repositories will be taken into account.

**Shri S. C. Samanta:** How much of the budget provision of Rs. 42,000,00 for 1959-60 has been given to the State Governments as grant-in-aid?

**Dr. K. L. Shrimall:** Out of Rs. 42,000,00 we have given grants to Punjab, Orissa, Rajasthan and Madras. The other States have not yet been given grants.

**Shri S. C. Samanta:** May I know the subjects in the register?

**Dr. K. L. Shrimall:** The subject will be the National Register of Records

**Evening Institute for Workers' Education**

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\*584. { Shri S. C. Samanta:  
      { Shri Subodh Hansda:  
      { Shri D. C. Sharma:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 420 on, the 13th August, 1959 and state:

(a) whether the Evening Institute for Workers' Education has started functioning;

(b) how many persons can be benefited by this Scheme every year; and

(c) whether the location and building for the Institute has been secured?

**The Minister of Education (Dr. K. L. Shrimall):** (a) Not yet, Sir.

(b) It is not possible to estimate the number of persons who would benefit by the Scheme annually, as this is not a training course, as such.

(c) The Institute will be located in Indore in a rented building for the time being. I should like to add, however, that all the preliminary preparations have been made with regard

to the opening of the centre and we are hoping that it will be started very shortly.

**Shri S. C. Samanta:** Who will administer this institute? Will there be an advisory board attached to it?

**Dr. K. L. Shrimali:** Yes, there will be an advisory body. Would the hon. Member like to know about the composition of the advisory body?

**Mr. Speaker:** He wants to know whether there is any advisory body?

**Dr. K. L. Shrimali:** There is an advisory body.

**Shri D. C. Sharma:** May I know whether there is a plan to set up similar evening institutes for workers' education in other parts of India?

**Dr. K. L. Shrimali:** Yes. This is a pilot project and if this becomes successful we are hoping to start some centres in other parts of the country.

**Shri Hem Barua:** May I know whether the syllabus of subjects proposed for the institute would be like that which usually obtain in our schools and universities? Or is it going to be a different syllabus for the workers altogether?

**Dr. K. L. Shrimali:** The idea is to have an educational, recreational and cultural centre for the workers. It will have all kinds of facilities—creches, and various kinds of activities and amenities for the workers—so that they might continue their education and also they might have some kind of recreation when they are out of work.

**Shri Tyagi:** Education being a State subject, may I know why the Government is taking more and more liabilities in their hands, instead of transferring such matters to the State Governments?

**Dr. K. L. Shrimali:** There is no question of taking more liability. We are convinced that the Government of India should take greater interest in the educational development, and we

are taking that interest. The schemes that we undertake are being implemented with the help of the State Governments. The Government of India does not directly take up this work.

**Shri D. C. Sharma:** May I know whether the workers' education comes under the purview of the Labour Ministry, or the Education Ministry?

**Dr. K. L. Shrimali:** Research in social education, or fundamental education, comes within the purview of the Education Ministry, and whether they are workers, or farmers, or adults, the Education Ministry has a responsibility.

**Shri Goray:** How does this scheme differ from the Workers' Centre scheme run by some of the State Governments?

**Dr. K. L. Shrimali:** It will be very difficult for me to make a comparison here, because there may be various kinds of centres. But I do hope that when this centre starts functioning it will be greatly welcomed by everybody.

**Shri Goray:** The point is that in some of the States Workers' Centre schemes are already in operation. If there are no distinguishing features here, it would be a duplication of work.

**Dr. K. L. Shrimali:** In our opinion this centre will have certain distinct features. I could give the details of the whole scheme. If the hon. Members are interested, I will place a copy of the scheme in the Library.

**Mr. Speaker:** He may place there both the schemes.

**Dr. K. L. Shrimali:** The schemes of the States are not with me. They are with the State Governments. I do not know what kind of centres they are running.

**Shri Braj Raj Singh:** Then how can you say that there are certain distinct features?

**Shri Goray:** The Minister said that there are certain distinct features in this scheme, which are not there in the scheme of the States. So, it would be better if he brings them out and informs the House so that we may know the correct position.

**Dr. K. L. Shrimali:** As far as I know, I do not think any State has got a comprehensive scheme of the nature which we are proposing. It is an educational and recreational centre where we are providing all kinds of facilities for the workers so that they would be able to take advantage of them, not only for their personal development but also for recreation, and various other kinds of facilities. Therefore, in my opinion, this will be a unique centre from many points of view.

**Mr. Speaker:** Hon. Members evidently want to know whether there is duplication, and for that purpose, this being a State subject, naturally the House expects that only in cases where the States do not provide facilities, the Centre must come, either to augment or emphasise certain things. It is somewhat strange the hon. Minister does not know how the centres are working. Before starting schemes either on health or education, or any of the Concurrent subjects or purely State subjects, it is expected that the House must know, or the Minister must know, what exactly the functions of the bodies now existing in the States are.

**Dr. K. L. Shrimali:** I could not make a categorical statement but, as far as I am aware, no State Government has started a centre like this. This centre would provide play rooms for children, rooms for dramas, rooms for radio listening, auditorium for community listening, literary hall rooms, rooms for creches, exhibition room, store room, canteen room etc. As far as I am aware, there is not a single centre of this kind in the whole of the country. This is going to be a pilot project.

**Shri Tyagi:** As there is a tendency in the Ministries to expand their empires, I want to know if the meaning of the Minister is that he is intending to organise such centres all over India and whether the Education Ministry will shoulder the responsibility of organising them?

**Dr. K. L. Shrimali:** All that we are doing is to place funds at the disposal of the institution. We are setting up an advisory body and the centre will be administered by a small committee. This is in the nature of a pilot project. If this pilot project succeeds, we will have various kinds of centres and the State Governments will take over these kinds of centres. The Central Government has been taking up the responsibility for experiment and research. This centre should be considered as an experimental centre. Normally I should have thought that the House should welcome the setting up of a centre like this.

**Shri Tyagi:** Not welcome extra expenditure to be incurred.

**Shri Goray:** What is the amount set apart for this centre?

**Dr. K. L. Shrimali:** The Government of India will bear the whole expenditure. For 1959-60, the revised budget amount is Rs. 30,000. For 1960-61, the expenditure is likely to be Rs. 90,000.

#### Financial and Accounting Procedure

**\*585. Shri Harish Chandra Mathur:** Will the Minister of Finance be pleased to state the steps taken for simplification of financial rules and accounting procedure to meet the requirements of the present situation?

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** A statement containing the required information is laid on the Table of the House.